GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

RAJYA SABHA UNSTARRED QUESTION NO.373

TO BE ANSWERED ON THE 1ST DECEMBER, 2021/ 10 AGRAHAYANA, 1943 (SAKA)
SHORTAGE OF FUNDS FOR SECURITY FORCES

373. DR. KIRODI LAL MEENA:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government is aware of the fact that some security forces, paramilitary forces and investigative agencies, etc. are facing shortage of funds for their day-to-day activities like ration allowances, etc;
- (b) if so, the details thereof and the steps being taken by Government in this regard;
- (c) whether Government is considering to provide paramilitary forces leave and transfer benefit to their home States, if so, the details thereof; and
- (d) if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

- (a): There is no shortage of funds in Central Armed Police Forces (CAPFs)/Paramilitary Forces and Investigative Agencies for their day to day activities.
- (b): Question does not arise.
- (c)&(d): Leave and transfer benefits to the Central Armed Police Forces (CAPFs)/Paramilitary Forces personnel are being regulated in accordance with the extant leave rules and transfer policy of the respective Forces.
